

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "I", MUMBAI

BEFORE SHRI G.S.PANNU, ACCOUNTANT MEMBER
AND

SHRI RAVISH SOOD, JUDICIAL MEMBER
ITA No. 4256 /MUM/2015
(Assessment Year : 2009-10)

VNC Infraprojects,
29/B, 1st Floor, Panchratna Building,
S.V.Road, Goregaon (West),
Mumbai 400 090
PAN:AAPFM1184L

... Appellant

Vs.

The DCIT -24(3),
Pratyashyakar Bhavan,
Bandra Kurla Complex,
Bandra (E), Mumbai 51.

.... Respondent

Appellant by : Shri Hitesh Shah
Respondent by : Shri Javed Akhtar

Date of hearing : 27/07/2016
Date of pronouncement : 27/07/2016

ORDER

PER G.S.PANNU,A.M:

The captioned appeal filed by the assessee pertaining to assessment year 2009-10 is directed against an order passed by CIT(A)-42, Mumbai dated 12/05/2015, which in turn arises out of an order passed by the Assessing Officer under section 143(3) r.w.s. 147 of the Income Tax Act, 1961 (in short 'the Act') dated 23/04/2014.

2. At the time of hearing, Ld. Representative for the assessee made a request for permission to withdraw the appeal. In this connection, Ld.

Representative for the assessee has submitted a letter dated 27/07/2016, which read as under:-

*“Under the instructions from our above client and with respect to appeal No.4256/Mum/2015, we would like to convey that our client does not want to pursue the appeal field and hence it is humbly prayed that the appeal shall be withdrawn and hence decide accordingly.
In anticipation of kind co-operation, we remain.”*

Ld. Departmental Representative for the Revenue has no objection to the aforesaid plea of the assessee.

3. Accordingly, the appeal of the assessee is dismissed as withdrawn.

The above decision was pronounced in the open court in the presence of both the parties at the conclusion of the hearing on 27/07/2016.

Sd/-
(RAVISH SOOD)
JUDICIAL MEMBER

Sd/-
(G.S. PANNU)
ACCOCUNTANT MEMBER

Mumbai, Dated 27/07/2016
Vm, Sr. PS

Copy of the Order forwarded to :

1. The Appellant ,
2. The Respondent.
3. The CIT(A)-
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai